भारत का राजपत्र The Gazette of India

EXTRAORDINARY

भाग II—खंड 3—उप-खंड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकरण से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 1447]
NEW DELHI, TUESDAY, JULY 26, 2011/SRIAVANA 4, 1933

3. उपर्युक्त सभी सदस्य तत्काल प्रभाव से तीन वर्ष की अवधि के लिए अथवा उनके उत्तराधिकारिक नियुक्त किए जाने के पश्चात, जो भी बाद में हो, मण्डल के सदस्य के रूप में पदार्पण रहेंगे वहले कि इसमें से कोई भी व्यक्ति 65 वर्ष की आयु प्राप्त करने के पश्चात् सदस्य के पद पर नहीं बना रहेगा।

[फा सं. 1-7/2010-डोन्डी-IV]

पंकज जोशी, संयुक्त सचिव

[स्पष्टि]—पूर्व अधिसूचना भारत के राजपत्र (असाधारण)

भाग II, खंड 3, उप-खंड (ii) में दिनांक 22 सितम्बर, 2000 के सं. का.आ. 881(अ) तथा दिनांक 5-12-2003 सं. का.आ. 1421(अ), दिनांक 1-7-2004 के सं. का.आ. (773), दिनांक 14-3-2005 के सं. का.आ. 317(अ), दिनांक 28-4-2005 के सं. का.आ. 598(अ), दिनांक 18-1-2007 के सं. का.आ. 165(अ) को बाद को अभिसूचनाओं और दिनांक 14-8-2008 की अभिसूचना हराप्रकाशित की गई।
MINISTRY OF SOCIAL JUSTICE AND
EMPOWERMENT

NOTIFICATION

New Delhi, the 20th July, 2011

S.O. 734(E).—In exercise of the powers
conferred by sub-section (4) of Section 3 of the National
Trust for Welfare of Persons with Autism, Cerebral Palsy,
Mental Retardation and Multiple Disabilities Act, 1999 (44
of 1999), the Central Government hereby reconstitute the
Board of National Trust and for that purpose makes the
following amendments to this Ministry’s notification
number S.O. 165(E), dated 18th January, 2007 and
notification dated 14th August, 2008 namely:—

2. In respect of serial numbers 2 to 8 and 10 of the
said notifications and the entries thereto the following serial
numbers and entries will be substituted, namely:—

2. Mr. R. Venugopalan,
Ashraya, Kollam, Kerala
Voluntary Organizations -
Mental Retardation

3. Mrs. Jayashree Ramesh,
Academy for the Severely
Handicapped & Autistic
Persons Charitable Trust,
Bangalore, Karnataka
Voluntary Organizations -
Autism

4. Dr. Neelam Sodhi,
The North India Cerebral
Palsy Association (Ashirwad),
Ludhiana, Punjab
Voluntary Organizations -
Cerebral Palsy

5. Mr. Gauri Shankar Gupta,
Karnataka Parents Asso-
ciation for MR Citizens,
Bangalore, Karnataka
Association of Parents of
PWD Mental Retardation

6. Mr. Ajin Kumar Sen,
Uttarapara Ashraya -
Parents Organization,
Hooghly, West Bengal
Association of Parents of
PWD - Autism

7. Mr. Anil Upendra Joshi,
Sweekar Association of
Parents of Mentally
Retarded Children,
Nagpur, Maharashtra
Association of Parents of
PWD - Multiple Disabilities

8. Mr. A. Dhanasekar,
EKTA, Chennai
Association of Persons
with Disabilities - Cerebral
Palsy

9. Mr. Kishore Mohan
Bhattacharya, Miranajyoti
Rehabilitation Centre,
Dibrugarh, Assam
Association of Persons
with Disabilities - Multiple
Disabilities

3. All the above named Members shall hold of office
of the Board with immediate effect for a period of three
years or till their successors, are appointed whichever is
longer, provided that none of them shall hold office as
Member after he/she has attained the age of sixty-five
years.

[F. No. 1-7/2010-DD-IV]
PANKAJ JOSHI, Jt. Secy.

Note:—The Principal notification was published in the
Gazette of India (Extraordinary), Part II, Section 3,
Sub-section (ii) vide number S.O. 881(E), dated
22nd September, 2000 and subsequent
notifications were also published vide number
S.O. 1421(E), dated 9-12-2003, S.O. (773), dated
1-7-2004, S.O. 317(E), dated 14-3-2005, S.O. 598(E),
dated 28-4-2005, S.O. 165(E), dated 18-1-2007 and
notification dated 14-8-2008.